

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH
(VACATION BENCH)

Date : 3rd June, 2019
Time : 02.00 P.M.

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 18/2019 (CZ) (I.A. No. 31/2019)	Satish Nayak Vs. State of Madhya Pradesh & Ors.	Mr. Shantanoo Saxena, Adv. for Applicant Mr. Rajesh M., Adv. for R-2 Mr. Rohit Sharma, Adv. for R-3 Mr. Om Shankar Shrivastava, Adv. for MoEF & CC

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